NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: IA/217/2017

IN

PETITION NUMBER

: CP/55/2017

NAME OF THE PETITIONER(S)

: STAND21 FRANCE

NAME OF THE RESPONDENT(S)

: STAND21 EXPORTS (I) PVT LTD & 4 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Dominic S. David

Applicant / Petitioner

200

For S. Mukudan

P. Giridhaum

2. C. N. Wronjan

Respondent 2,3,425 Trom/co

ORDER

Counsels for both the parties are present. Counsel for the Respondent prayed for time to file reply to the CP and in IA/217/2017. He is directed to file reply within three weeks in main CP. The CP is posted for further hearing on 18.12.2017 at 10.30 A.M.

Counsel for the Respondent is directed to file reply in IA/217/2017 on or before 29.12.2017. Matter is posted for arguments in IA/217/2017. Put up for IA on 30.11.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk